## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1045 ANSWERED ON:28.11.2014 CLEARANCE FROM E BIZ Ram Mohan Naidu Shri Kinjarapu

## Will the Minister of FINANCE be pleased to state:

(a) whether the Government has launched a fresh initiative to help companies get over five dozen approvals to start a project through a single online platform as part of its attempt to make it easier to do business;

(b) if so, the details thereof;

(c) whether `e-biz` should be able to get clearances right from Securities and Exchange Board of India, Employees Provident Fund Organization and Reserve Bank of India to State agencies dealing with land, etc;

(d) if so, whether there are any differences between the Government and the State departments on e-biz; and

(e) if so, the details thereof?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a)& (b) Yes, Madam. The Government has launched e-biz portal for providing single online platform. 27 services of Central Government and 24 services of the State Government to be integrated with the portal.

(c), (d) & (e) The covered services include Employees Provident Fund Organization (EPFO), Employees State Insurance Corporation (ESIC), & Reserve Bank of India (RBI) services. Clearance from Securities and Exchange Board of India (SEBI) is not included at this stage. The e-biz project is being operated as a Public Private Partnership covering 5 pilot states namely Andhra Pradesh, Delhi, Haryana, Maharashtra and Tamil Nadu at the first stage, States of Rajasthan, Punjab, Uttar Pradesh, West Bengal and Odisha are also included as pilot States subsequently.